

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE  
DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION  
Central Agricultural University, Imphal (Manipur)

ORDINANCE

Imphal, the 31st January, 1996

No. 1 of 1996

No. VC.GAU/14(ESTABLIS)/94: In exercise of the powers conferred by sub-section (2) of the Central Agricultural University Act, 1992 (No. 40 of 1992), I, the Vice-Chancellor of the Central Agricultural University, Imphal, with the previous approval of the Central Government, hereby make the first Ordinance for the establishment and management of the College of Horticulture and Forestry, at Basar in Arunachal Pradesh, namely:

1. There shall be a College of Horticulture and Forestry hereinafter, referred to henceforth as the said College at Basar in Arunachal Pradesh which shall be a constituent College of Central Agricultural University, Imphal.
2. The said College shall be managed as per the Act, Statutes and Ordinances of the Central Agricultural University and the regulations made by the authorities of the Central Agricultural University from time to time.
3. The said College shall have 4 year Bachelor of Science in Horticulture and Bachelor of Science in Forestry degree programme.
4. The said College initially shall have an intake capacity of 22 students for each degree programme, including those to be admitted as per the provisions/nominations made by ICAR and the number of students may be increased to a maximum of 40 for each degree programme.

*N. Bujendran Sresth*

2. The said College shall have Departments specified in column (2) of the table below and shall consist of the Professor, Associate Professor and Assistant Professor specified in the corresponding entry in the said table.

TABLE

Sl. No.	Department	Professor	Associate Professor	Assistant Professor	Total
1	2	3	4	5	6
1.	Mathematics and Statistics	-	1	2	3
2.	Agricultural Economics	-	1	2	3
3.	Extension Education and Rural Sociolology	-	1	2	3
4.	Agricultural Engineering	-	1	2	3
5.	Soils and Agricultural Chemistry	1	1	2	4
6.	Plant Pathology	1	1	2	4
7.	Zoology, Entomology and Nematology	1	1	2	4
8.	Pomology	1	1	3	5
9.	a) Vegetable Crops	1	1	2	4
	b) Landscaping and Floriculture	-	1	2	3
10.	a) Plantation Crops and Spices	1	2	2	5
	b) Aromatic and Medicinal Plants	-	1	2	3
11.	Post Harvest Technology	1	1	1	3
12.	Sylviculture and Forest Management	1	1	4	6

*N. Benjendra Singh*

Sl. No.	Department	Professor	Associate Professor	Assistant Professor	Total
1	2	3	4	5	6
13.	Biology/Botany, Tree improvement and Germplasm resources	1	1	2	4
14.	Agro-forestry	-	1	2	3
15.	Forest products and utilisation	-	1	2	3
		9	18	36	63
	Dean	1	-	-	1
	Total	10	18	36	64

2. This Ordinance shall come into force on the date of its publication in the Official Gazette.

(M.P. Singh)  
Vice-Chancellor,  
Central Agricultural University, Imphal

Memo No. VC/CAU/14(ESTABLIS)/94: Imphal, the 31st January, 1996

Copy for information and necessary action to:

1. The Registrar,  
Central Agricultural University, Imphal.
2. All Directors, Deans and Comptroller,  
Central Agricultural University, Imphal.
3. The Chief Secretary,  
Govt. of Arunachal Pradesh/Manipur/ Meghalaya/Mizoram/Sikkim/Tripura and Sikkim.

*N. B. Singh*

4. The Secretary, North Eastern Council, Shillong (Meghalaya).
5. The D.D.G. (Edn.), ICAR, New Delhi - 12.
6. Jt. Secretary, DARE/Secretary, ICAR,  
Krishi Bhavan, New Delhi - 1.

(M.P. Singh)

~~Vice-Chancellor,~~

Central Agricultural University, Imphal.

*N. Prayindra Singh*